

Defective Case Register from 2025-07-04 to 2025-07-04

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/19832/2025	SOUMYA JYOTI BISWAL	2025-07-04	In Annexure -3 copy of the charge sheet filed by the petitioner not available
2	D-RVWPET/26187/2025	MANORANJAN MISHRA	2025-07-04	1.C. copy of impugned order under Anx-14 not filed 2. Page no. 50 51 54 56 57 59 61 and 62 has been marked in under line
3	D-WP(C)/25875/2025	PRAVASH CHANDRA JENA	2025-07-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 12 not neat.
4	D-BLAPL/19500/2025	SWARUP KUMAR PATNAIK	2025-07-04	Provision of law under Cause title not correctly furnished. mentioned section 482 BNNS 2023 instead of section 483 BNNS 2023
5	D-WP(C)/25423/2025	GOKHA BEHERA	2025-07-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 10 not neat and khata no.215/1 not found in annex. 2.
6	D-WP(C)/26805/2025	AKSHAYA KUMAR JENA	2025-07-04	Page no. 32 not neat.
7	D-BLAPL/19789/2025	ABHAS MOHANTY	2025-07-04	paragraphs not correct in declaration of affidavit
8	D-WP(C)/25393/2025	BIJAYA KUMAR BEHERA 1	2025-07-04	Page 28 not partial neat.
9	D-WP(C)/22771/2025	SARADA PRASAD DASH	2025-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as W.P(Crl).
10	D-BLAPL/19783/2025	BHABANI SHANKAR DASPARIDA	2025-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page nos. 11 and 13 not neat.
11	D-BLAPL/19782/2025	PRATYUSHA NAIDU	2025-07-04	1. Date of disp.of CRLREV. NO.178/24 and BLAPL NO.11224/24 in ref. certificate not tally with FIR details .2. page nos. 8 and 9 not neat.
12	D-ABLAPL/19901/2025	BHAGABAN SARANGI	2025-07-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Code number furnished in Assessment slip, Index,Synopsis and Cause Title is incorrect. 2. Annexure 3 Letter Number furnished in the Index and Book mark is not correct. Correct

				date appears to be 27.9.24. 3. In Declaration of the Affidavit paragraphs not mentioned properly. 4. Annexure 2 not legible. 4. Annexure 3 to 6 not attested. 5. Annexure 4 not properly page marked. 6. Annexure 7 not signed by the concerned Advocate.
13	D-CRLMC/19733/2025	BIBHU PRASAD DAS	2025-07-04	1. Age and address of the petitioner in cause title not tally with affidavit. 2. Charge sheet to be filed
14	D-BLAPL/19802/2025	SAPAN KUMAR LENKA	2025-07-04	.Subject Code incorrectly Mentioned
15	D-BLAPL/19815/2025	ASHIS KUMAR MISHRA	2025-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-MACA/24985/2025	SANTOSH KUMAR MOHANTY	2025-07-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
17	D-CMAPL/24696/2025	ADV.	2025-07-04	Period of Delay 229 days delay.I.A. not filed. Age and address of petitioner no 3 5 to 8 not furnished and age of the petitioner no.2 and 4 not furnished.
18	D-BLAPL/19805/2025	PRAVASH CHANDRA JENA	2025-07-04	1. As per rejection order under Annexure-2, No. of F.I.R. does not tally with petition and F.I.R.
19	D-ABLAPL/19847/2025	SUSHANTA KUMAR PRADHAN	2025-07-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Petition not correctly addressed to Honorable Court 1. Provision of Law wrongly furnished as per cause title page. 2. Page No. 24 not legible.
20	D-RPFAM/26337/2025	ANKANN PANDA	2025-07-04	date of judgement in being aggrieved not correctly furnished, 2- good ground certificate not furnished
21	D-ABLAPL/19966/2025	MANAS KUMAR CHAND	2025-07-04	Age not tally Affidavit and cause title
22	D-ITA/21501/2025	SASWAT KUMAR ACHARYA	2025-07-04	1.D.C. fee Rs. 6/- to be paid 2. Being aggrieved and certificate in good ground not furnished. 3. Receipt showing service of copy on IT not filed.
23	D-RSA/26491/2025	TUSAR KUMAR MISHRA	2025-07-04	1.Period of Delay 18 days
24	D-BLAPL/19812/2025	T. NARAYANA MURTY	2025-07-04	As per standing order the name of victim/informant shall not be mentioned in the petition.Put up for further S.R.
25	D-ITA/21502/2025	SASWAT KUMAR ACHARYA	2025-07-04	1.D.C. Rs. 6/- to be paid. 2. Being aggrieved and certificate in good ground not furnished. 3. Receipt showing service of copy on IT not filed.
26	D-BLAPL/19734/2025	ADHIRAJ MOHANTY	2025-07-04	AS PER REJECTION ORDER THE NAME OF LOWER COURT NOT TALLY WITH CAUSE TITLE.
27	D-WP(C)/25357/2025	DILLIP KUMAR RAY	2025-07-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the affidavit. Page 10 not neat. Annex-7 not proper page marking
28	D-CONTC/26319/2025	AMBIKA PRASAD RAY	2025-07-04	Page no. 17 not legible.
29	D-WP(C)/25830/2025	TUSAR KANTA MAHANTA	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-WP(C)/25366/2025	SADASIVA PATRA (1)	2025-07-04	Page 11 37 and 38 not neat.
31	D-BLAPL/19295/2025	RAMANI KANTA PATTANAIK	2025-07-04	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
32	D-WP(C)/25392/2025	BIJAYA KUMAR BEHERA 1	2025-07-04	Page 28 not partial neat.
33	D-CONTC/26393/2025	ADV.	2025-07-04	i) Annexure -A/1 not filed. ii) Put up for further S.R. after filing the cause title of the WP(C)6325/25.
34	D-RSA/26540/2025	MAHESWAR DASH	2025-07-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
35	D-WP(C)/26361/2025	NARENDRA KUMAR DAS	2025-07-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
36	D-BLAPL/19756/2025	BIRABAR GANTHIA	2025-07-04	Date of rejection order not correct in index.
37	D-WP(C)/25825/2025	TUSAR KANTA MAHANTA	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-CRLMA/18927/2025	ADV.	2025-07-04	C. copy of impugned order not filed
39	D-WP(C)/25826/2025	TUSAR KANTA MAHANTA	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-WP(C)/26011/2025	ASHUTOSH MALLIK	2025-07-04	1. Page no.11 not neat and legible
41	D-CRLMA/19741/2025	PURNA CHANDRA DAS	2025-07-04	c. copy of impugned order not filed.
42	D-WP(C)/26452/2025	RANJIT MOHANTY	2025-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-WP(C)/25456/2025	SOUBHAGYA CHANDRA DEVDASH	2025-07-04	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Welfare fee of Rs.50/- not paid on V.nama.2. Page nos.9 and 10 not neat and legible.
44	D-WP(C)/25463/2025	JYOTIRMAY GUPTA	2025-07-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.14 not neat and legible.
45	D-CMP/26454/2025	RANJAN KUMAR ROUT	2025-07-04	D.A.Fee of Rs.02/- not paid
46	D-CMP/26376/2025	SAROJ KUMAR PADHI	2025-07-04	D.A.Fee of Rs.04/- to be Paid
47	D-WP(C)/25460/2025	SOUBHAGYA CHANDRA DEV DASH	2025-07-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid on V.nama.2. Page nos.10 11 and 12not neat and legible.
48	D-WP(C)/25467/2025	ANISH PATTNAYAK	2025-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-CMP/26343/2025	S.K.DEY	2025-07-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
50	D-CONTC/24993/2025	ADV.	2025-07-04	Put up S.R. after Filing of WP(c) cause title.
51	D-ABLAPL/19891/2025	SARBESWAR SAHOO	2025-07-04	1. Paragraph wrongly mentioned in declaration. 2.Page no. mismatch in Annexure
52	D-ABLAPL/19776/2025	BIPLAB BEHERA	2025-07-04	1.In Synopsis, Date Chart Index and affidavit petitioners name should be Dhiroj Kumar Das @ Rakesh Das @ Dhiraj @ Chhotu and another
53	D-ABLAPL/19709/2025	PVS NANAJI ACHARY	2025-07-04	Fees of Rs. 89/- not paid in Vakalatnama.
54	D-ABLAPL/19905/2025	DEEPAK KU SAHOO	2025-07-04	Name of Opposite party mentioned in the Index and Synopsis not tally with Date Chart and Cause Title.
55	D-ABLAPL/19828/2025	NILAMBAR JENA	2025-07-04	Name of the Advocate in capital letters not mentioned in the Petition.
56	D-CRLMC/19881/2025	SANJAY KUMAR PATTANAIK	2025-07-04	1. PS case number not correctly furnished 3rd line in page no.6.
57	D-ABLAPL/19808/2025	PRAVASH CHANDRA JENA	2025-07-04	1. V. nama is not properly stamped.
58	D-ABLAPL/19193/2025	JANAKI KANTA MAHAPATRA	2025-07-04	Referenc Case no. not mentioned which is pending before the Court of the Spl. Judge, Bargarh
59	D-CONTC/25236/2025	ADV.	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-CONTC/25276/2025	JASHOBANTA DASH	2025-07-04	1. Reference Certificate not furnished. 2. Page no.16 not neat and legible.

61	D-CRLMC/19747/2025	KRUSHNA CHANDRA MEHER	2025-07-04	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Father name of the petitioner in cause title not correctly furnished. 2. Nomenclature not correctly furnished sl. no. 3 in Index. 3. Page no.15 Annex-2 not exhibited. 3. Date of order not correctly furnished line no.12 in para no.3.
62	D-WP(C)/26516/2025	SURYA PRATAP DEO	2025-07-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and Date Chart not alphabetic paginated in Index.2.Index not properly page marked.3. Age and name of Father of the petitioner not furnished in the cause title.4. Paragraph no. not furnished on declaration
63	D-CRLREV/19807/2025	PRAVASH CHANDRA JENA	2025-07-04	1. Sl. nos. of petition para not properly mentioned.2. Good ground certificate not furnished and page no.20 not neat.
64	D-CRLMC/19701/2025	SUDEEP KUMAR SARANGI	2025-07-04	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex- 1 and 2 not filed. 3. Page no.19 not legible
65	D-WP(C)/25539/2025	DIPTI RANJAN SWAIN	2025-07-04	1. Paragraph no. not correctly furnished in the petition
66	D-RPFAM/26460/2025	SATYAJEET SINGH	2025-07-04	1.further S.R filling after c copy of judgement 2.date of judgement not correctly furnished in the matter good ground not furnished in certificate
67	D-WP(C)/25422/2025	CHANDAN KUMAR SAHOO	2025-07-04	1. Age of the petitioner not tally with affidavit. 2. page no.31 not neat.
68	D-WP(C)/25877/2025	TUSAR KANTA MAHANTA	2025-07-04	1.CODE NOT TALLY.2.NOMENCLATURE NOT FURNISHED IN V.NAMA.
69	D-WP(C)/26344/2025	ARUN KUMAR MISHRA 2	2025-07-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. sl. no.4 of I.A not proper. 2.As per or.dtd.28-10-2024 under annex.3,copy of order dtd 29-1-2025 not furnished.
70	D-BLAPL/19862/2025	PRANAYA KUMAR DASH	2025-07-04	1. year of Spl. G.R case no mentioned incorrectly in synopsis 2.NCB CRIME no mentioned at Annexure-1 is not tally with Cause title of the application. 3.Receipt Showing Serv.copy To cg not Filed.
71	D-WP(C)/25832/2025	TUSAR KANTA MAHANTA	2025-07-04	CODE NOT TALLY.
72	D-CRLMA/19870/2025	PRASHANTA KUMAR NAYAK	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark not properly in Index.ii) CRLMC wrongly mention in Reference certificate.

73	D-BLAPL/19959/2025	ABHISIDDHANTA SAHOO	2025-07-04	1. Authorization not mentioned in Declaration of Affidavit. 2. Vakalatnama not Properly Stamped, Advocate Welfare stamp Rs. 50/- not paid.
74	D-CRLMC/19679/2025	PABITRA KUMAR NAYAK	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-CRLMC/19801/2025	PRAVASH CHANDRA JENA	2025-07-04	1. Certified copy of annex-1 not filed
76	D-RPFAM/26569/2025	RUCHI RAJGARHIA	2025-07-04	good ground not furnished in certificate
77	D-BLAPL/19792/2025	TUKUNA KUMAR MISHRA	2025-07-04	Annex.2 not mentioned in the petition and sl. no.9 reflected two times in the petition
78	D-CRLREV/19813/2025	PRAVASH CHANDRA JENA	2025-07-04	Code Not indicated Page no.12 not neat.Good ground certificate not furnished.
79	D-CRLMC/19619/2025	AJIT CHANDRA MOHAPATRA	2025-07-04	1. Certified copy of annex-1 not filed. 2. C.P. number not correctly furnished in para no.9
80	D-BLAPL/19798/2025	PRAVASH CHANDRA JENA	2025-07-04	P.S. and C.T. no, not mentioned in rej. order.
81	D-RPFAM/26575/2025	SANTOSH KUMAR BEHERA	2025-07-04	good ground not furnished in certificate
82	D-WP(C)/25836/2025	TUSAR KANTA MAHANTA	2025-07-04	1.PAGE 22 NOT LEGIBLE.2.CODE NOT TALLY.
83	D-CRLMC/19594/2025	SAURAV TIBREWAL	2025-07-04	1. Complete address not furnished of the petitioner in cause title.
84	D-FAO/25790/2025	JYOTI RANJAN DEO	2025-07-04	1. Period of Delay 1 day 2. receipt showing award amount not filed
85	D-CRLMC/19826/2025	PARTHA MUKHERJI	2025-07-04	1. Age and occupation not furnished in Affidavit. 2. PS case number not correctly furnished Sl.nos.6 and 7 in Index. 3. Certified copy of annex-3 and 4 not filed. 4. Page no. 27 not legible
86	D-CRLA/19645/2025	BHABANI SHANKAR DASPARIDA	2025-07-04	Original page nos.21 and 22 of free copy of judgement not properly arranged.
87	D-MACA/24100/2025	SMARAJIT PRADHAN	2025-07-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
88	D-CONTC/24247/2025	ADV.	2025-07-04	AGE OF THE PETITIONER NOS. 4 and 5 NOT MENTIONED AS PER W.P(c)
89	D-ABLAPL/19746/2025	PRADEEP KUMAR PRADHAN	2025-07-04	1. In synopsis, G.R case no incorrectly furnished. 2.
90	D-ABLAPL/19791/2025	TUKUNA KUMAR MISHRA	2025-07-04	1.Synopsis is not paginated correctly. 2.G.R.Case No. as mentioned in the Cause Title,Petition and prayer does not tally as there are two G.R.Case Nos. at the top of the F.I.R. Copy.
91	D-WP(C)/26714/2025	RAJESH RANJAN SAHOO	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 41 not neat.

92	D-FAO/26581/2025	ADAM ALI KHAN	2025-07-04	Authentication fee due on the (a) Copy of Trial Court Judgement Rs2/ to be paid
93	D-MACA/24106/2025	SMARAJIT PRADHAN	2025-07-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
94	D-MACA/24108/2025	SMARAJIT PRADHAN	2025-07-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
95	D-ABLAPL/19794/2025	LAXMAN PRADHAN	2025-07-04	1.In index Chart and Para-2 of the petition,P.S.Case No . not correctly furnished. 2. Undertaking for English translation not filed
96	D-ABLAPL/19907/2025	JANAKI KANTA MAHAPATRA	2025-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
97	D-WP(C)/26716/2025	RAJESH RANJAN SAHOO	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 43 not partial neat.
98	D-ABLAPL/19906/2025	DHANANJAYA MUND	2025-07-04	1. Synopsis and Date Chart are not in separate pages and not page marked. 2. Annexure 1 Page 11 12 and 14 1st line not legible. 3..Receipt Showing Serv.copy To Vigilance not Filed.
99	D-WA/19300/2025	JATESWAR NAYAK,A.G.A	2025-07-04	Legible page no.18 43 44 72 73 are to be filed.
100	D-ABLAPL/19908/2025	ARUN KUMAR BEHERA	2025-07-04	Enrolment No. and mobile number of one signing Advocate not mentioned in Vakalatanama.
101	D-ABLAPL/19752/2025	RASHMI RANJAN SINHA	2025-07-04	1. Page no 14 and 15 is not legible.
102	D-ARBP/20852/2025	PRAFULLA CH. BISWAL	2025-07-04	1.D.C.Fee of Rs.494/- not paid. 2.Copy not served on C.G.3.Page nos.26 29 to 103 105 to 111 114 to 116 120 to 127 134 135 160 to 162 and 172 not neat and legible
103	D-WP(C)/25220/2025	SONAK MISHRA, A.S.C	2025-07-04	Welfare fund of Rs. 50/- not filed.
104	D-WP(C)/25172/2025	GANESH PRASAD SAMAL	2025-07-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 17 and18 not neat.Welfare fund of Rs. 50/- not paid.
105	D-CMP/26543/2025	SUDHANSU SEKHAR JENA	2025-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
106	D-ABLAPL/19797/2025	JAYAKRISHNA MOHAPATRA	2025-07-04	1. The names of the petitioner No. 7 and 1 as mentioned in cause Title do not tally with that of their signature in V>Nama.
107	D-CMP/26241/2025	BIBHU PRASAD DAS	2025-07-04	1.Defendant No-2 in the Trial Court not made Party in this Petition.2.Pages No-16 to 19 are illegible.3. Status of the Parties not furnished.

108	D-WP(C)/26631/2025	DEBIDUTTA MOHAPATRA	2025-07-04	.Subject Code Not Furnished .
109	D-ABLAPL/19628/2025	SK. KALIM UDDIN	2025-07-04	Age of Petitioner No.3 not mentioned in Cause Title.
110	D-ABLAPL/19910/2025	PRAMOD KUMAR ROUT	2025-07-04	Synopsis, Date Chart not page marked and Bail Application not properly page marked in Index.
111	D-CMP/26138/2025	HRUDANANDA MOHAPATRA	2025-07-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
112	D-BLAPL/19261/2025	SURJYA NARAYAN SAHU	2025-07-04	AS per annex.2 and 3 , not properly mentioned in the petition para 4 and 13.2. S.T. no., not mentioned in the synopsis and petition.
113	D-ABLAPL/19917/2025	BIKRAM CHANDRA GHADEI	2025-07-04	1.Synopsis and Date chart not page marked. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
114	D-CRLMC/19605/2025	BIRAJA PRASAD NANDA	2025-07-04	1. Page no. 8 not filed
115	D-BLAPL/19716/2025	AJIT KUMAR RAUT	2025-07-04	Page 12 and 13 not partial neat.
116	D-BLAPL/19661/2025	JYOTIRMAYA SAHOO	2025-07-04	i)Petitioner name furnished incorrect in synopsis
117	D-BLAPL/19717/2025	ASUTOSH TRIPATHY	2025-07-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
118	D-BLAPL/19725/2025	AJIT KUMAR MOHANTY	2025-07-04	Page marking not correctly mentioned in the Index and Book Mark.
119	D-BLAPL/19774/2025	KARUNAKAR GAYA	2025-07-04	i)Date of Rejection order in Synopsis and paragraph no. 3 of the petition mentioned incorrect
120	D-BLAPL/19723/2025	BASANTA KUMAR DAS	2025-07-04	P.S and C.T number not mentioned Rejection order as per cause title.
121	D-BLAPL/19823/2025	SATYANARAYAN MISHRA	2025-07-04	1. Date of rejection order under Annexure-2 does not tally with index and para-4 of the petition
122	D-WP(C)/25079/2025	SAROJA KANTA SAMAL	2025-07-04	1. Age of the petitioner No.5 not furnished in the cause title
123	D-ABLAPL/19740/2025	SATYA NARAYAN MISHRA 4	2025-07-04	1. Deponents address(village name) in the affidavit is not tally with Cause title of the application. 2. Solemnly affirm in the affidavit mentioned petitioner no-3 instead of petitioner-1 3. page no-15 and 16 is not legible
124	D-WP(C)/26290/2025	PRABODHA CHANDRA NAYAK	2025-07-04	1. Page nos.17 38 and 39 not neat and legible.2. Writ Petition not properly page marked in Index.
125	D-BLAPL/19818/2025	SAROJ KUMAR PADHY	2025-07-04	1. Page nos.5 and 6 not available on record.
126	D-WP(C)/26680/2025	SURENDRA KUMAR GARTIA	2025-07-04	1. Synopsis and Date chart not alphabetic paginated in Index.
127	D-MACA/24541/2025	JAGABANDHU SAHU	2025-07-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
128	D-BLAPL/19700/2025	SANJAYA NARAYAN	2025-07-04	P.S and C.T number not mentioned in the Rejection order as per cause title.

		SAHOO		
129	D-BLAPL/19718/2025	GAGAN BIHARI SINGH	2025-07-04	Synopsis and date chart not mentioned in the Index.G.R case number not mentioned in the Rejection order
130	D-CMAPL/20258/2025	ADV.	2025-07-04	1.C. copy of impugned order not filed 2. This CMAPL does not Lie(i.e FAO no.276 of 2019 was dismissed of on 15.5.2025 but CMAPL filed before on 13.5.2025.)
131	D-MACA/24177/2025	PRAKASH KUMAR MOHANTY	2025-07-04	1. Period of Delay 16 days
132	D-RSA/23717/2025	PABITRA KUMAR NAYAK	2025-07-04	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Period of Delay 1067 days 2. Court Fee Rs.1042/-Payable Not Paid.
133	D-BLAPL/19833/2025	SURYAKANTA DWIBEDI	2025-07-04	Annexure -1 not legible.
134	D-WP(C)/26513/2025	AMIYA KUMAR MOHANTY	2025-07-04	1.Subject code incorrectly mentioned.In annexure 3 and 3A and Annexure-4 the date of representation/order dated does not tally with Index and petition.3.Page no.28 not legible
135	D-BLAPL/19684/2025	PVS NANAJI ACHARY	2025-07-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
136	D-WP(C)/25426/2025	SAROJA KANTA SAMAL	2025-07-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.80 not neat.
137	D-BLAPL/19687/2025	BINAYA BHUSAN ROUTRAY	2025-07-04	Annexure-1 not legible

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 04-07-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/223/2020	CMAPL/223/2020	S.N.MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	CMAPL/216/2020	CMAPL/216/2020	S.N.MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	CMAPL/224/2020	CMAPL/224/2020	S.N.MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
4	CMAPL/217/2020	CMAPL/217/2020	S.N.MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER